

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

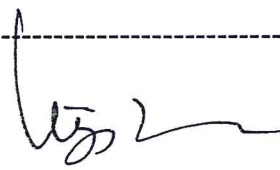
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 26/09/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/570/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : SUMANGALA STEEL PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	REPRESENTATION BY WHOM	
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1) K VIJAYAKUMAR	GENERAL MANAGER	
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2) Sandeep Kumar	SUMANGALA STEEL PVT LTD operational credit.	
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ORDER

Counsel for petitioner present. Shri K Vijayakumar, General Manager of the respondent company present and stated that they are intending to settle the matter. They prayed short time for making submissions in relation to the final outcome of the settlement talks. Considering their submissions and in the interest of justice, time extended for making submissions by the counsel for respondent. Put up on 28.09.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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